

**MEGHALAYA LEGISLATIVE ASSEMBLY**

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**WINTER SESSION**  
**LIST OF BUSINESS FOR –**  
**MONDAY, NOVEMBER 29, 2010**  
.....

**GOVERNMENT BUSINESS**

1. Questions.
2. Shri PAUL LYNGDOH, MLA to call the attention of the Minister in-charge, Urban Affairs under Rule 54(1) of the Rules of Procedure and Conduct of Business to the news item published in “The Shillong Times” dated 8.9.10 under the caption “Mafia Raj in MUDA; SHNLC corner all contracts”.
3. (a) Shri H. D. R. LYNGDOH, Minister in-charge, Home (Police) to beg leave to introduce the Meghalaya Police Bill, 2010.  
  
(b) If leave be granted to introduce the Bill.
4. (a) Shri P. TYNSONG, Minister in-charge, Municipal Administration to beg leave to introduce the Meghalaya Municipal (Amendment) Bill, 2010.  
  
(b) If leave be granted to introduce the Bill.
5. (a) Shri P. TYNSONG, Minister in-charge, Municipal Administration to beg leave to introduce the Meghalaya Municipal Disclosure Bill, 2010.  
  
(b) If leave be granted to introduce the Bill.
6. Shri B. M. LANONG, Deputy Chief Minister in-charge, Mining & Geology to place a Statement relating to Starred Question No.2 replied on 26-11-2010.

**Shillong:**  
**The 26<sup>th</sup> November, 2010.**

**H. Myllemngap,**  
**Secretary,**  
**Meghalaya Legislative Assembly.**

